

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: HINDUPUR BIO-ENERGY PRIVATE LIMITED Date of Commencement of Liquidation: 12-11-2020; List of Stakeholders as on Date: 26-11-2020; Name of IP: Ms. Narala Varalakshmi; Process Number: 1; Last 5 digit of registration number: 11980

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		200000		200000				NA
2	Liquidation costs incurred till date		232646		232646				NA
3	Secured financial creditors	0	0	0	0	0	0	0	Annexure 3
4	Unsecured financial creditors	1	53847177	1	33262740	0	20584437		Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	1	86480	1	86480	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		2	54366303	2	33781866	0	20584437	0	